

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 8<sup>th</sup> April, 2024

**NO. LJ (B) 17/2019/302** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Assistant Sector Officers in connection with the forthcoming General Election to the Lok Sabha – 2024 for a period up to the end of the Election process.

<b>SL. NO.</b>	<b>Names of Officers and Designation</b>	<b>Jurisdiction of the conferment of the power of Executive Magistrate</b>	<b>To be placed with District/Sub-Division</b>
1.	Dr. (Mrs) Balari Mary Blah, Senior AH & Veterinary Officer, O/o Principal Basic Agricultural Centre, East Khasi Hills.	<b>East Khasi Hills, Shillong</b>	<b>Deputy Commissioner, East Khasi Hills.</b>
2.	Shri Pynkhrabor P Lyngdoh, Horticulture Development Officer, Pynursla C&RD Block.	<b>-do-</b>	<b>-do-</b>
3.	Shri Dauni P Suting, Horticulture Development Officer, O/o District Horticulture Officer, East Khasi Hills.	<b>-do-</b>	<b>-do-</b>
4.	Shri Precious Majaw, JE, PHE, GSWS.	<b>-do-</b>	<b>-do-</b>
5.	Shri Adelbert Nathan Nongbri, District MIS Coordinator, Livelihoods Promotion.	<b>-do-</b>	<b>-do-</b>
6.	Shri Javed Swer, KE, O/o AE PWD Roads, Shillong NH.	<b>-do-</b>	<b>-do-</b>
7.	Shri Rimiki Dkhar, AEE, PWD Mawsynram.	<b>-do-</b>	<b>-do-</b>
8.	Smti Bankyntiewlin Kharsyntiew, Assistant Director of Agriculture, O/o Principal BATC Upper Shillong.	<b>-do-</b>	<b>-do-</b>
9.	Shri Hubert Kharlukhi. Superintending Engineer, O/o Directorate of C&RD, East Khasi Hills.	<b>-do-</b>	<b>-do-</b>

Sd/-  
**(M.M. Sangma),**  
Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. Election Deptt.
3. The Addl. Deputy Commissioner (Election), East Khasi Hills, Shillong with reference to letter No. SHEL.V/MP/46/2023/10, dt. 6.4.2024.
4. Personnel A.R (A) Department.
5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
6. Director of Information and Public Relation, Meghalaya, Shillong

*By Order etc.,*



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department